

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 2

ITEM No.207
CP(IB)/226(AHM)2022

Proceedings under Section 9 IBC

IN THE MATTER OF:

Arwinder Bawa

.....Applicant

V/s

Oyo Hotels and Homes Private Limited

.....Respondent

Order delivered on: 06/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : None

For the Respondent : Ms. Anushree Soni, Adv.

ORDER

None present for the applicant. Copy of the rejoinder has been received by the counsel for the respondent.

Re-list before the regular bench on 19.03.2024

Sd/-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

Sd/-

SHAMMI KHAN
MEMBER (JUDICIAL)